

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A No. 350 of 2013
In
DFR No. 1726 of 2013

Dated: 16th January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Gaurav Pachnanda, Sr. Adv. with
Mr. Ankit Jain,
Mr. Rahul Sharma,

Counsel for the Respondent(s): Mr. Sourav Aggarwal,
Ms. Sonali Malhotra and
Mr. Rakesh Dewan for PNGRB

ORDER

Counsel for Appellant reported that the cost has been paid. Affidavit is being filed today to show that condition of this Tribunal's last order has been complied with. Therefore, Registry is directed to verify the same and number the appeal.

Post the matter for admission on 17.02.2014.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt